

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

26. C.P. (IB)-1663/(MB/2018)

CORAM : SHRI BHASKARA PANTULA MOHAN, MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **21.08.2018**

NAME OF THE PARTIES: Essel Vision Productions Ltd.

V/s

Panorama Studios Pvt.Ltd

SECTION 9 of Insolvency and Bankruptcy Code, 2016

ORDER

Counsel for both sides present and submits that that the matter is likely to be settled amicably between the parties. Request time for filing consent terms or to withdraw the matter. Time granted. List this matter on 31.08.2018.

/SA/

SD/-
BHASKARA PANTULA MOHAN
Member (Judicial)